GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.3493 TO BE ANSWERED ON 02.01.2019

NEW RAIL LINES

3493. SHRI KANWAR SINGH TANWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the total number of railway projects announced for Uttar Pradesh for laying new rail lines during the last three years and the current year and the details thereof;

- (b) whether the work has been initiated on these projects; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (c) A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3493 BY SHRI KANWAR SINGH TANWAR TO BE ANSWERED IN LOK SABHA ON 02.01.2019 REGARDING NEW RAIL LINES.

(a) to (c) Railway projects are not sanctioned State-wise. However, following 7 new Rail line projects falling fully/partly in the State of Uttar Pradesh are in different stages of planning/ sanction / execution during the last three years and the current year:-

S	Project	Year of	Status of Project
No		inclusion	
		in Budget	
1	Mau-Ghazipur-Tarighat 51 km	2015-16	Land acquisition taken up. Construction of Rail-cum-Road bridge has been taken up.
2	Sahjanwa-Dohrighat 81 km	2016-17	Project has been included in the Budget.
3	Bahraich-Shravasti- Balrampur /Tulsipur 240 km	2016-17	P roject sanctioned in October 2018.
4	Meerut-Panipat 104 km	2016-17	Project has been included in the Budget subject to requisite approval.
5	Robertsganj-Mugalsarai via Madhupur, Sukrit, Ahrora 70 km	2017-18	Project has been included in the Budget subject to requisite approval.
6	Padrauna-Kushinagar- Gorakhpur (Sardar Nagar) 64 km	2017-18	Project has been included in the Budget subject to requisite approval.
7	Etah-Kasganj 29 km	2017-18	Project has been included in the Budget subject to requisite approval.

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Completion of Railway project requires number of clearances from various Ministries and Departments of State/Central Governments. These, inter-alia, include clearances inherent to land acquisition, statutory clearance and shifting of utilities etc, which are part of project execution. As many factors responsible for completion of a project are beyond the control of Ministry of Railways, it is not feasible to fix time frame for completion of all projects.

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